

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 23rd September, 2013

No. HCM/A-68/2013-RC In exercise of the powers conferred under article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Manipur has been pleased to make the following amendments to the Gauhati High Court Service (Appointment, Conditions of Service and Conduct) Rules, 1967, (hereinafter referred to as principal Rule) so far as its application in this High Court is concerned, to be effective from the date of notification.

1. This rule may be called as the Gauhati High Court Service (Appointment, Conditions of Service and Conduct) (Amendment) Rules, 2013.
2. In Schedule – I of principal Rule under the heading Class – II(A), the words and figures given under the heading Cass – II(AA)II shall be inserted after Class – II(A)II as follows :

"III Senior Grade Stenographer Rs. 8100-325-10700-EB-325-11025-400-13025 pm plus special pay of Rs. 150/- pm."

3. In the principal Rule, in Rule 7 sub-rule (3), the following word, Roman figure and alphabet shall be deleted.

"Class – II (B)".

By Order,

Sd/-

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/A-68/2013-RC/19324-36 Imphal, the 23rd September, 2013
Copy to :

1. The Secretary General, Supreme Court of India, New Delhi – 110011.
2. The Secretary (Law), Government of Manipur.
3. The Joint Registrar (Judl. & Bench), High Court of Manipur.
4. The Joint Registrar (Admn./PM & P), High Court of Manipur.
5. The Director (Printing & Stationery), Government of Manipur. He is requested to publish the notification in the next issue of the official Gazette and send at least 5(five) copies to the undersigned after publication.
6. The Deputy Registrar (Admn./PM & P)/CPC High Court of Manipur for uploading the above notification in the High Court website.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Assistant Registrar/Sr. Grade Stenographers, High Court of Manipur.
9. The Librarian-cum-Research Officer, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
11. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.
12. Order Book/Guard File/Concerned File.
13. Notice Board.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR